

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankaj.dhc@gov.in

CORRIGENDUM

**** BAIL APPLN. 297/2024 LISTED AT ITEM NO. 50 BE CORRECTLY READ AS UNDER:

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
50	CRL.M.A. 3005/2025 CRL.M.A. 11401/2025 In BAIL APPLN.-297/2024(Disposed off case)	RESHAM SINGH V/s STATE	CHIRAG KHURANA, LAL SINGH THAKUR	
	WITH W.P.(CRL) 354/2025	OTHER DETAILS OF ADVOCATES: CHIRAG KHURANA (VIPINBAISLA286@GMAIL.COM)(8587876969)(PETITIONER) CHIRAG KHURANA (VIPINBAISLA286@GMAIL.COM)(8587876969)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAL SINGH (THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAL SINGH THAKUR (THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-492/2023) W.P.(CRL) 354/2025 FILED BY RESHAM SINGH AND ANR. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DWARKA SOUTH-492/2023)